IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

	C.P. No. 126(ND)/2016
IN THE MATTER OF:	
Mr. C.M. Narula	Petitioner
v.	
M/s. CMD Pardesi Developers Pvt. Ltd. & Ors.	Respondents

UNDER SECTION 241/242 SECTION:

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (J)

For the Petitioner(s)

Mr. Ankit, Ms. Vasudha Sen, Ms. Ranjana Roy & Ms.

Sreenita, AdvocateS

ORDER

On behalf of the arguing counsel Mr. Gaurav Mitra a request for short adjournment has been made on the ground of his personal difficulty. No objection has been raised by the other side.

List for further consideration on 15.11.2017.

:

(CHIEF JUSTICE M.M. KUMAR) **PRESIDENT**

MEMBER JUDICIAL

Sd1-

19.09.2017 VINEET